

(2024) 02 MAN CK 0034

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 349 Of 2021

Khaidem Muhindro Singh & Anr.

APPELLANT

Vs

State Of Manipur & Ors.

RESPONDENT

Date of Decision: Feb. 12, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: W. Bidyarani Devi, Bheigya Meitei

Judgement

Ahanthem Bimol Singh, J

Ms. W. Bidyarani Devi, learned counsel appearing for the petitioners prays for taking up this matter in the next week.

Mr. Bheigya Meitei, learned counsel appearing for the respondents has no objection.

As prayed for, list this case again on 01.03.2024.

Earlier interim order shall continue till the next date.